

## Annexure - 4

Name of the Corporate Debtor: MAP Refoils India Limited; Date of Commencement of CIRP: 04-04-2022; List of Creditors as on: 23.07.2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, that may beset-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	HDFC Bank	21.04.2022	1,14,98,115.00	1,14,98,115.00	Unsecured			0.77				
2	Bank of India	11.04.2022	3,61,55,245.00	3,61,55,245.00	Unsecured			2.43				
3	Essential Refoils & Solvent	22.04.2022	17,85,03,900.00	17,85,03,900.00	Unsecured			11.98				Vide order dated 2 <sup>nd</sup> June, 2022 passed by Hon'ble NCLT, Ahmedabad bench to restrain the rights of the four unsecured creditors being related party till the further orders in the ITEM No-4 IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda. Voting share has been changed accordingly
4	Bris & Brin Oil	22.04.2022	18,45,86,148.00	18,45,86,148.00	Unsecured			12.39				Vide order dated 2 <sup>nd</sup> June, 2022 passed by Hon'ble NCLT, Ahmedabad bench to restrain the rights of the four unsecured creditors being related party till the further orders in the ITEM No-4 IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda. Voting share has been changed accordingly
5	Rich Relies Expo	21.04.2022	21,27,18,535.00	21,27,18,535.00	Unsecured			14.28				Vide order dated 2 <sup>nd</sup> June, 2022 passed by Hon'ble NCLT, Ahmedabad bench to restrain the rights of the four unsecured creditors being related party till the further orders in the ITEM No-4 IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda. Voting share has been changed accordingly
6	R K Traders	21.04.2022	86,62,31,289.00	86,62,31,289.00	Unsecured			58.15				Vide order dated 2 <sup>nd</sup> June, 2022 passed by Hon'ble NCLT, Ahmedabad bench to restrain the rights of the four unsecured creditors being related party till the further orders in the ITEM No-4 IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda. Voting share has been changed accordingly
7	Pearl Impex	25.04.2022	15,67,92,987.00	-	Unsecured			-			15,67,92,987	
	<b>Total</b>		<b>1,64,64,86,219.00</b>	<b>1,48,96,93,232.00</b>				<b>100.00</b>			<b>15,67,92,987</b>	